

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 233 OF 2016 IN  
DFR NO. 1176 OF 2013**

**Dated : 20<sup>th</sup> July, 2016**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I J Kapoor, Technical Member**

**In the matter of:**

**Bihar State Power (Holding) Co. Ltd. .... Appellant(s)**  
**Versus**  
**Bihar Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Shilpi Shah  
Mr. Mohit Kumar Shah

**ORDER**

**IA NO. 233 OF 2016**  
***(Appl. for condonation of delay)***

Issue fresh notice to the Respondents returnable on 23.08.2016.

Dasti, in addition, is permitted.

List the matter on **23.08.2016.**

**(I. J Kapoor )  
Technical Member**  
ts/pr

**(Justice Ranjana P. Desai )  
Chairperson**